

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-52/2006/1114/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. Lal,  
Member, MACT,  
Nagaon.

Dated Guwahati, the 8<sup>th</sup> February, 2023

Sub:- **Special Casual Leave.**

Ref:- Letter No. MACT/N/325 dated 06.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 09.02.2023 & 10.02.2023 with station leave permission, from the evening of 08.02.2023 till the morning of 13.02.2023.** The District and Sessions Judge, Nagaon and in his absence the in-charge District & Sessions Judge, Nagaon would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/1115-1116/A, dated** , 08-02-2023

Copy to:

1. The District and Sessions Judge, Nagaon.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** Rds